

DGTD Registrations have been granted and 25 Industrial Licence applications and 112 DGTD Registration applications have been rejected|closed owing to the reasons such as inadequate information, proposals not satisfying drug policy parameters, enough capacity being already approved, location being not permissible etc. Out of the applications received during the period 1-1-84 to 31-12-84, 16 Industrial Licence applications and 34 DGTD Registration applications are under various stages of consideration.

(d) No, Sir. Does not arise.

Increase in the Prices of Bulk Drugs

123. SHRIMATI MAIMOONA SULTAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the names of the bulk drugs and formulations for which the prices have been increased after January, 1984;

(b) what is the percentage increase and whether it is a fact that these increases have been worked out indiscriminately and if so, what are the details of the cases where existing notified norms and parameters have not been followed;

(c) what arrangements have been made to scrutinise formulation prices by his Ministry;

(d) whether it is a fact that proper verification of prices, quantities of pharmaceutical aids and other raw materials is not being done by the Bureau of Industrial Costs and Prices and due to that certain companies are getting high prices; and

(e) if so, what steps Government have taken in this direction?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Since January, 1984, the prices of 17 bulk drugs and 47 packs of leader formulations have been increased and those of 9 Bulk Drugs and 29 packs of leader formulations have been decreased. The percentage increase in prices in cases of upward revision is shown in the attached Statement.

(c) and (d) Bureau of Industrial Costs and Prices make necessary verifications of Bills and Invoices in respect of all bulk drugs, pharmaceutical aids and packing materials before recommending formulation prices to my Ministry. Ministry of Industry has constituted an inter-Ministerial Drug Prices Review Committee. The Sub-Committee of the Drugs Prices Review Committee recommends the formulation prices to my Ministry after approval of the prices by the Chairman Bureau of Industrial Costs and Prices|Drugs Prices Review Committee.

(e) Does not arise.

Statement

Sl No.	Name of the bulk drug	percentage Increase(+)
(1)	(2)	(3)
BULK DRUGS ;		
1.	Aspirin	9.30
2.	Benzocaine	31.26
3.	Boric Acid IP (Granules)	12.81

(1)	(2)	(3)
4. Boric Acid Powder	.	12.47
5. Boric Acid (Crystals)	.	12.16
6. Chloramphenicol Powder	.	13.67
7. Chloramphenicol Powder	.	6.93
8. Cloroquin Phosphate	.	7.01
9. Doxycycline	.	47.25
10. Dextrose Anhydrous	.	11.40
11. Iodochlorohydroquinoline	.	1.74
12. Isoxsuprin Hcl.	.	3.99
13. Menthol	.	27.28
14. Methyl Dopa	.	17.77
15. Procaine Hcl.	.	63.70
16. Pyrollidine Methyl Tetracycline	.	2.95
17. Salicylic Acid	.	59.14

FORMULATIONS :

1. Aspirin Tablets 300mg./tab.	.	24.94
2. Cloroquin Sulphate 200mg/tab.	.	13.59
3. Cloroquin Phosphate Inj.	.	22.76
4. INH Tablets 100mg/tab.	.	12.02
5. INH Tablets 100mg/tab.	.	19.10
6. INH Tablets 100mg/tab.	.	18.16
7. INH Tablets 300mg/tab.	.	26.05
8. INH Tablets 300mg/tab.	.	11.82
9. Chloramphenicol Capsules/tab. 100mg/tab.	.	17.08
10. Chloramphenicol Caps. 250mg/cap.	.	17.34
11. Chloramphenicol + Sterptomycin (125 mg. + 125 mg) Capsules	.	3.52
12. —do—	.	5.46
13. —do—	.	8.48
14. —do—	.	4.09
15. Chloramphenicol Suspension/Syrup	.	7.86
16. Analgin Injection 50% w/v 500mg/ml.	.	0.37
17. Cephalexin Capsules/tab. 500 mg. cap./tab.	.	9.40
18. Cephalexin Syrup 125mg/5ml.	.	12.53
19. Doxycycline Caps. 100mg/base/cap.	.	34.66
20. Dihydrallazin Sulphate Tabs. 25mg/tab.	.	11.67

(1)	(2)	(3)
21.	Halothane BP 100 w/v	0.04
22.	— do—	0.03
23.	INH+PAS granules (25%+78%)	2.74
24.	— do—	5.51
25.	— do—	2.09
26.	INH+PAS Sodium Tabs. (2.5mg+8.50mg.)	0.70
27.	Kanamycin Capsules 250mg cap.	21.78
28.	Methyl Dopa Tablets 250mg/tab.	11.16
29.	Morphazinemide Tablets 500mg/tab.	19.28
30.	Primidene Tablets 250mg.	8.49
31.	— do—	5.42
32.	Rifampicin Capsules 150mg/cap.	1.87
33.	— do—	1.39
34.	— do—	1.75
35.	Rifampicin 300mg/tab.	2.56
36.	— do—	2.96
37.	— do—	2.97
37.	Tetramisole Hcl. Powder 30% Hcl. Soluble w/w	8.66
39.	— do—	2.89
40.	Thiopentone Sod. Inj. 0.5mg./vial	20.38
41.	— do— 1.0gm.	29.48
42.	Vitamin C Tablets 100gm Tablets	18.96
43.	— do— 200mg/tablet	16.24
44.	Vitamin C Chewable Tablets Vitamin C 200mg+ Sod. Ascorbate 338mg.)	17.25
45.	Vitamin C Injection 100mg/2ml.	18.63
46.	— do— 500mg/5ml.	12.91
47.	Vitamin C Drops 100mg/5ml.	19.71

Unintended profit by the Manufacturers of Refampicin Formulations

124. SHRIMATI RATAN KUMARI:
Will the Minister of CHEMICALS
AND FERTILIZERS be pleased to
state:

(a) whether it is a fact that according to daily 'Jansatta' 29th December, 1984 manufacturers of Refampicin formulations alone have made an unintended profit of over rupees ten crores which Government have failed to recover;